

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-937/PB/2018

IA/4630/2021, IA/1755/2020, IA/2474/2023, IA/2506/2023,
IA/2507/2023, IA/3822/2023

IN THE MATTER OF:
Corporation Bank

...PETITIONER

Vs.

M/s. Unitech Machines Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 22.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

**:Mr. Abhishek Anand, Ms. Jasleen
Singh Sandha Advs.**

For the Suspended Board of Directors

:Adv Rajiv Singh

For the Applicant

**:Mr. Gaurav Mitra Adv., Mr.
Aditya Vashisth Adv. in IA
3822/2023**

ORDER

IA/3822/2023

Heard Ld. Counsel on behalf of the Applicant. For the arguments of Respondents, list the matter along with other IAs on **14.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)